

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-15/2013(Pt.2)/ 8882/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai .

Dated Guwahati, the 21st October, 2022

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 7950, dtd. 19.10.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 21.10.2022, till the morning of 31.10.2022**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai and in his absence the Chief Judicial Magistrate, Darrang, Managaldai and in her absence the in-charge CJM shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/8883/A, dated , 21-10-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pas